

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 20 of 2012

Dated: 2nd February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

JSW Energy Ltd.

....Appellant (s)

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Anr.**

... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
28.02.2012. Dasti service is permitted.

Post the matter on **28.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/VS